

(NHDP) are under implementation, the maintenance of existing roads are carried out by the contractor/concessionaire as part of their obligation under contract/concession agreement.

(b) The maintenance of Delhi-Jaipur highway has suffered on account of the damages caused during the rainy season. The maintenance level, therefore, is not as per the standard norms. The concessionaire has been asked to take immediate steps to make the highway traffic worthy.

Corruption charges on Consulting Engineering Services

†2120. SHRI RAM JETHMALANI: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is a fact that Consulting Engineering Services (India) Private Limited has been banned by the World Bank for a period of five years on the charge of corruptions in National Highways projects in India, and if so, the facts in this regard; and

(b) the names of National Highway projects in India, which were under the said institution?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI TUSHARBHAI CHAUDHARY): (a) and (b) It has come to the notice that Consulting Engineering Services (India) Private Limited has been debarred by the World Bank for a period of five years for fraud and corruption in World Bank funded Lucknow-Muzaffarpur National Highway Project being implemented as part of National Highway Development Project (NHDP) by National Highways Authority of India (NHAI). At present, Consulting Engineering Services (India) Private Limited is working as consultant in (i) Bhopal — Sanchi NH-86 Ext. project in Madhya Pradesh and (ii) Kotwa — Dewapur NH-28 project in Bihar being implemented by NHAI.

Schemes for States of Himachal Pradesh, Uttar Pradesh and Uttarakhand

†2121. SHRI MAHENDRA SINGH MAHRA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the details of the road transport and highways related schemes of Central Government being implemented in Uttarakhand, Himachal Pradesh and Uttar Pradesh;

(b) the amount for which permission has been made for the projects of these States during the financial year, 2013-14;

†Original notice of the question was received in Hindi.

(c) the number of new projects of the above-said States pending for approval along with the details thereof; and

(d) whether Government is aware of the fact that the condition of National Highways from Rampur in Uttar Pradesh to Rudrapur in Uttarakhand and several other National Highways is very pitiable; and if so, whether Government will take any action in this regard after taking cognizance of it?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI TUSHARBHAI CHAUDHARY): (a) Details regarding schemes related to Ministry of Road Transport and Highways being implemented in Uttarakhand, Himachal Pradesh and Uttar Pradesh are given in the Statement (*See* below).

(b) and (c) Plan provision for National Highway works for the current financial year 2013-14 for Uttarakhand is Rs. 229.45 crore, for Himachal Pradesh is Rs. 233.06 crore and for Uttar Pradesh is Rs. 1094 crore. The implementing agencies send the proposals for the project identified in Annual Plan for approval on continuous basis within the current financial year.

(d) The condition of road surface from Rampur in Uttar Pradesh to Rudrapur in Uttarakhand of NH-87 is in damaged condition. The repair/maintenance work in said section has been taken up. Some other National Highways stretches have also been damaged due to recent flood and incessant rains, for which repairs are undertaken through concerned implementing agency depending upon *inter-se* priority of the works and availability of funds.

Statement

Schemes related to Ministry of Road Transport and Highways

- (i) **Information Technology related projects to State/State Road Transport Undertaking:-** Ministry is providing one time Central Assistance to the extent of 50% of the Project cost for use of latest technology such as vehicle Tracking System, Computerized reservation system, Automatic Fare collection system, Electronic Ticket vending Machines, Inter-modal fare integration, Passenger Information System etc. Funds under this schemes have been sanctioned for the State of Uttarakhand, Uttar Pradesh and Himachal Pradesh.
- (ii) **Publicity Measures and Awareness Campaign on Road Safety:-** With a view to raise road safety awareness among the public, the Government undertakes various publicity measures in the form of telecast/broadcast of T.V. spots/Radio jingles; organizing Road Safety Week, Seminars, Exhibitions etc. The Scheme is being implemented on all India basis.

- (iii) **Refresher Training of drivers in Unorganised Sector and Human Resource Development:-** Financial assistance is given to States/UTs for setting up of Model driving training schools to produce good drivers. The Ministry has sanctioned one Driver Training School each in the State of Uttar Pradesh and Uttarakhand and two in Himachal Pradesh under the scheme.
- (iv) Under the scheme "Setting up Inspection and Certification (I&C) Centre" the Ministry has sanctioned I&C Centres one each in the States of Himachal Pradesh and Uttar Pradesh.
- (v) **National Highways Development Project:-** The GoI has entrusted NHAI with responsibility for implementation of NHDP in 7 phases with an estimated cost of Rs. 4,71,975 crores. The projects under implementation are 4 nos. amounting to Rs. 2,629 crore in Uttarakhand, 17 nos. amounting to Rs. 13,386 crores in Uttar Pradesh and 1 no. amounting to Rs. 1,818.47 crores in Himachal Pradesh.
- (vi) Ministry grants approval for National Highway Projects under Annual Plan Scheme. The fund allocation for the same is Rs. 90 crores for Uttarakhand, Rs. 223 crores for Uttar Pradesh and Rs. 158.00 crores Himachal Pradesh during Financial Year 2013-14.

Slow pace on construction work of NH-31

2122. SHRI BIRENDRA PRASAD BAISHYA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government is looking into the matter of remarkably slow pace on construction work of the NH-31 in Assam particularly from Baihati-Chariali to Jalukbari under the East-West Corridor Project and immense delay in construction of bridge near Saraighat including Railway over bridge near Changsari, which is causing enormous traffic congestion regularly and creating difficulties for commuters; and

(b) if so, the details of action taken by Government towards the agencies/firms that entrusted with the construction work along with target set for completion of this stretch of NH-31 including the bridge near Saraighat and RoB near Changsari; if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI TUSHARBHAI CHAUDHARY): (a) and (b) The 4-laning of NH-31 from Baihata-Chariali to start of Brahmaputra bridge which includes Railway over bridge at Changsari has been delayed due to delay in Land Acquisition and shifting of utility by the concerned Authorities of the State Government Part of delay